

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

28.4.2011

OA 122/2011

Mr. Aniroodh Mathur, counsel for applicant.

Learned counsel for applicant requests to withdraw this OA at the admission stage. Accordingly, the OA stands dismissed as withdrawn.

Anil Kumar

(Anil Kumar)
Member (A)

K. S. Rathore

(Justice K.S. Rathore)
Member (J)

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copy given vide

No-577

2/5/11

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